GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2086 ANSWERED ON:18.12.2013 TECHNICAL UNIVERSITY STATUS TO COLLEGES Rana Shri Kadir

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government has granted Technical University status to certain colleges in the country during the year 2012-13; and

(b) if so, the details thereof, State and college-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a): No, Madam. All Universities are created either by a Central Act or a State Act. Also, an institution can be declared as a deemedto-be-university by the Central Government as per Section 3 of Universities Grants Commission (UGC) Act, 1956. There is no provision in the UGC Act, 1956 or the All India Council of Technical Education (AICTE) Act, 1987 to grant a 'Technical University Status' to any college. The word 'Technical' or "Technological" in the name of a university is included, by several States, in the names on account of the nature of the programmes being offered or the type of colleges affiliated to them.

(b): Does not arise.